

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
OA 85/2001 DATE OF ORDER : 01.01.2003

Govind Narain Meena son of Shri Ganga Ram Ji Meena, resident of C-103, J.P. Colony, Near Tmli Ka Phatak, Jaipur. Presently posted as Chief Ticket Inspector TT, Jaipur C/o Divisional Chief Ticket Inspector-TT, Jaipur.

....Applicant.

VERSUS

1. Union of India through its General Manager, Western Railway, Churchgate, Mumbai.
2. Railway Board through its Chairman, Rail Bhawan, New Delhi.
3. Sr. Deputy General Manager (Vigilance/CVO(T)), Churchgate, Mumbai.
4. Sr. Divisional Commercial Manager (Estt.), Jaipur Division, DRM Office, Western Railway, Jaipur.

....Respondents.

Applicant present in person.

Mr. B.K. Sharma, Counsel for the respondents Nos. 1 to 4.

Mr. P.V. Calla, counsel for the respondent No. 5.

CORAM Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Applicant has filed this Original Application under Section 19 of the Administrative Tribunal's Act and has

prayed for the following reliefs:-

(i) By issuing an appropriate order or direction this Hon'ble Tribunal may kindly be called for the entire record relating to this case from the respondents and after examining the same, the order dated 11.9.1998 (Annexure A/1) and seniority list dated 16.4.1999 (Annexure A/2) may be quashed and set aside.

(ii) Any other beneficial order or direction which this Hon'ble Tribunal deems fit and proper in the facts and circumstances of the case may kindly be passed in favour of the applicant.

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(iii) Cost of the Original Application may also be awarded in favour of the applicant.

2. Heard the applicant, who is present in the Court. He submits that his grievances have been met and he does not want to pursue the OA further. In the circumstances, the OA is dismissed as having become infructuous.

3. MA No. 77/2001 also stands disposed of.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)